

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)- 504 (ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.01.2018**

**NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs.
Action UdhyogPvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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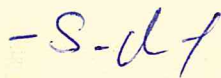
For the Petitioner (s) : Mr. Shailender Kumar, Advocate

For the Respondent (s) : Mr. Manoj Chauhan, Advocate

ORDER

Ld. Counsel for the Petitioner submits that in view of the compromise effected between the parties, he has instructions to withdraw the petition.

Dismissed as withdrawn.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**